

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 264
88/241-242/ND/2018

IN THE MATTER OF:

Mr. Rahul Gupta

... **Applicant/Petitioner**

Versus

Padam Promoters Pvt. Ltd.

... **Respondent**

Under Section: 241-242

Order delivered on 15.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

None

ORDER

Renotify on 3rd September 2021.



(T.S.Singh)
Court Officer